

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4956  
TO BE ANSWERED ON 25.03.2021**

**INCOMPLETE HYDRO POWER PROJECTS**

**†4956. SHRI ASHOK MAHADEORAO NETE:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the number of major hydro power projects lying pending along with the number of those which are incomplete in backward areas of the country;**
- (b) whether the Government proposes to formulate any action plan for completion of such incomplete projects given to non-government sector; and**
- (c) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**(SHRI R.K. SINGH)**

**(a) : Presently, 36 Hydro Electric Projects (HEPs) (above 25 MW) with an aggregate Installed Capacity of 12673.5 MW are under development in the country, out of which 24 HEPs (9507.5 MW) are under active construction and on 12 HEPs (3166 MW) construction is held up due to various reasons. Out of these 12 held-up HEPs, 6 HEPs are in Private Sector. The list of these projects is given at Annexure-I(A) and Annexure-I(B) respectively.**

**(b) & (c) : Out of the 6 held-up Private Sector HEPs, 2 HEPs namely Rangit-II and Phata Byung have been taken up through National Company Law Tribunal (NCLT) for completion. Present status of these HEPs are given at Annexure-II. State Governments are also being requested to reconsider the Projects allotted by them to non-government sector and to allot them to Hydro CPSEs for expeditious implementation.**

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4956 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021**

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**LIST OF HYDRO ELECTRIC PROJECTS (ABOVE 25 MW) UNDER ACTIVE CONSTRUCTION**

Sl. No.	Name of Scheme (Executing Agency)	No. of Units X Capacity (MW)	Capacity (MW)
	<b>Arunachal Pradesh</b>		
1	Subansiri Lower (NHPC)	8x250	2000.00
	<b>Sub-total: Arunachal Pradesh</b>		<b>2000.00</b>
	<b>Himachal Pradesh</b>		
2	Parbati St. II (NHPC)	4x200	800.00
3	Luhri-I (SJVN)	2x80+2x25	210.00
4	Uhl-III(BVPCL)	3x33.33	100.00
5	ShongtongKarcham (HPPCL)	3x150	450.00
6	Bajoli Holi (GMR)	3x60	180.00
7	Sorang (HSPCL)	2x50	100.00
8	Tidong-I (Statkraft IPL)	100.00	100.00
9	Kutehr (JSW Energy Ltd)	3x80	240.00
	<b>Sub-total: Himachal Pradesh</b>		<b>2180.00</b>
	<b>Jammu &amp; Kashmir</b>		
10	Pakal Dul (CVPPL)	4x250	1000.00
11	Parnai (JKSPDC)	3x12.5	37.50
12	Kiru (CVPPL)	4x156	624.00
	<b>Sub-total: Jammu &amp; Kashmir</b>		<b>1661.50</b>
	<b>Kerala</b>		
13	Pallivasal (KSEB)	2x30	60.00
14	Thottiyar (KSEB)	1x30+1x10	40.00
	<b>Sub-total: Kerala</b>		<b>100.00</b>
	<b>Punjab</b>		
15	Shahpurkandi (PSPCL/Irrigation Deptt., Pb.)	3x33+3x33+1x8	206.00
	<b>Sub-total: Punjab</b>		<b>206.00</b>
	<b>Sikkim</b>		
16	Teesta St. VI NHPC	4x125	500.00
17	Rongnichu (Madhya Bharat)	2x48	96.00
	<b>Sub-total: Sikkim</b>		<b>596.00</b>
	<b>Tamil Nadu</b>		
18	Kundah Pumped Storage Phase-I,II&III)	4x125	500.00
	<b>Sub-total: Tamil Nadu</b>		<b>500.00</b>
	<b>Uttarakhand</b>		
19	Tehri PSS (THDC)	4x250	1000.00
20	Vishnugad Pipalkoti (THDC)	4x111	444.00
21	Naitwar Mori (SJVNL)	2x30	60.00
22	Vyasi (UJVNL)	2x60	120.00
23	Tapovan Vishnugad (NTPC)	4x130	520.00
	<b>Sub-total: Uttarakhand</b>		<b>2144.00</b>
	<b>West Bengal</b>		
24	Rammam-III (NTPC)	3x40	120.00
	<b>Sub-total: West Bengal</b>		<b>120.00</b>
	<b>Total:</b>		<b>9507.50</b>

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## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 4956 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021

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**LIST OF HYDRO PROJECTS (ABOVE 25 MW) FOR WHICH CONSTRUCTION IS HELD UP**

Sl. No.	Name of Scheme (Executing Agency)	No. of Units X Capacity (MW)	Capacity (MW)	Reasons/Present Status
<b>Andhra Pradesh</b>				
1	Polavaram (APGENCO/ Irrigation Dept., A.P.)	12x80	960.00	Works stalled since 19.07.2019 as APGENCO asked contractor Navayuga Engineering Company Ltd. (NECL) to stop all works and termination of contract issued on 14.08.2019. The writ petition filed by MECL was disposed by Hon'ble High Court against NECL on 14.12.2020. Works are yet to be started.
<b>Sub-total: Andhra Pradesh</b>			<b>960.00</b>	
<b>Himachal Pradesh</b>				
2	Tangnu Romai (TRPG)	2x22	44.00	Works are stalled since January, 2015 due to fund constraints with developer.
<b>Sub-total: Himachal Pradesh</b>			<b>44.00</b>	
<b>Jammu &amp; Kashmir</b>				
3	Lower Kalnai (JKSPDC)	2x24	48.00	Works on all fronts at Dam and Power House site are stalled since 24.01.2018 due to payment dispute with subcontractors and due to non-settlement of extension of time of the contract by the JKSPDC.
4	Ratle (JV of NHPC & JKSPDC)	4x205 + 1x30	850.00	Project is stalled since 11.07.2014 due to various issues viz. R&R issues, Local issues, Law & order problem etc. Earlier, it was under execution by private sector developer and some works have already been done. There is no progress since 11th July, 2014. JV of Govt. of UT of J&K and NHPC has been formed. Cabinet clearance for investment approval received. Award of works is to be done.
<b>Sub-total: Jammu &amp; Kashmir</b>			<b>898.00</b>	
<b>Madhya Pradesh</b>				
5	Maheshwar (SMHPCL)	10x40	400.00	Works suspended since Nov-11 due to cash flow problem with developer. M.P. Power Management Company Ltd. has terminated the Power Purchase Agreement with SMHPCL on 18.04.2020.
<b>Sub-total: Madhya Pradesh</b>			<b>400.00</b>	
<b>Maharashtra</b>				
6	Koyna Left Bank (WRD, MAH)	2x40	80.00	Project stalled since July, 2015. The current expenditure on the project has already reached to almost original administrative approved cost level. Proposal for revival of the project is submitted to the Govt. of Maharashtra.
<b>Sub-total: Maharashtra</b>			<b>80.00</b>	
<b>Sikkim</b>				
7	Rangit-IV (NHPC)	3x40	120.00	Project is stalled since October, 2013 due to funds constraints with the developer. The project was under NCLT process since 9th April, 2019. The Resolution Plan Approval Application was listed for hearing on 17.02.2020 before NCLT, Hyderabad ("Tribunal"). Final hearing was held on 31.07.2020. The project has been awarded to NHPC. PIB meeting for investment approval held on 12.02.2021.

8	<b>Bhasmey (Gati Infrastructure)</b>	<b>2x25.5</b>	<b>51.00</b>	<b>Works are stalled since Sept., 2016 due to funds constraints with developer</b>
9	<b>Rangit-II (Sikkim Hydro)</b>	<b>2x33</b>	<b>66.00</b>	<b>Works are stalled since December, 2017 due to funds constraints with developer. Project is in NCLT since 30.07.2020.</b>
10	<b>Panan (Himagiri)</b>	<b>4x75</b>	<b>300.00</b>	<b>Issue of construction of bridge on Mantham Lake for accesibility of site is under discussion with the State Govt. of Sikkim.</b>
<b>Sub-total: Sikkim</b>			<b>537.00</b>	
<b>Uttarakhand</b>				
11	<b>Lata Tapovan (NTPC)</b>	<b>3x57</b>	<b>171.00</b>	<b>Subsequent to the Uttarakhand disaster in June, 2013, Hon'ble Supreme Court gave the judgment on 13.08.2013 that "MoEF as well as State of Uttarakhand not to grant any further environmental clearance or forest clearance for any hydroelectric power project in the State of Uttarakhand, until further orders". Therefore, the construction work stopped. The matter is sub-judice.</b>
12	<b>PhataByung (LANCO)</b>	<b>2x38</b>	<b>76.00</b>	<b>Works stalled since July, 2017 due to Financial crunch with the contractor / developer. The company is undergoing a corporate insolvency resolution process initiated under IBC for resolution and revival of the project since June 2020. Under this process, the resolution professional appointed by the NCLT has initiated the process for inviting prospective investors for the project.</b>
<b>Sub-total: Uttarakhand</b>			<b>247.00</b>	
<b>Total:</b>			<b>3166.00</b>	

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 4956 TO BE ANSWERED IN THE LOK SABHA ON 25.03.2021**

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<b>Sl. No.</b>	<b>Name of Scheme (Executing Agency)</b>	<b>No. of Units X Capacity (MW)</b>	<b>Installed Capacity (MW)</b>	<b>Reasons/Present Status</b>
<b>1</b>	<b>Rangit-II (Sikkim Hydro)</b>	<b>2x33</b>	<b>66.00</b>	<b>Works are stalled since December, 2017 due to funds constraints with developer. Project is in NCLT since 30.07.2020.</b>
<b>2</b>	<b>Phata Byung (LANCO)</b>	<b>2x38</b>	<b>76.00</b>	<b>Works stalled since July, 2017 due to Financial crunch with the contractor / developer. The company is undergoing a corporate insolvency resolution process initiated under IBC for resolution and revival of the project since June 2020. Under this process, the resolution professional appointed by the NCLT has initiated the process for inviting prospective investors for the project.</b>

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